

HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-57/2018-20- 8608, Dated: 25.09.2020

NOTICE

It is hereby notified to all concerned that after Evaluation of Technical Bids submitted by the bidders pursuant to this Court's e-Procurement Notice No- XXXIV-57/2018-20-6279, Dated:26.06.2020 for CAMC of 152 numbers of HP Laptop supplied to Judicial Officers across the State of Odisha are found to be qualified in the Technical Evaluation process and admitted for evaluation of financial bids.

It is further notified that the Financial bids submitted by all three Bidders namely M/s Portal Infotech, Bhubaneswar, M/s Sonatech Infosolution, Pvt. Ltd, Bhubaneswar and M/s Manor Computer & Communication Pvt. Ltd, Bhubaneswar will be opened **29.09.2020** at **11.30A.M**.

Due to COVID-19 related restrictions in force, the concerned representative may remain present through video conferencing (Link- https://meet.jit.si/OHCTECHBID) during opening of financial bids.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any notice, order pertaining to the tender or Terms and Conditions Supplemental, consequential and incidental thereto, at any stage of the Contract in the interest of transparent tendering process.

By order

Registrar (Judicial)